

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) (Ins) No. 930 of 2020**

**IN THE MATTER OF:**

**Nitin Garg**

**...Appellant**

**Vs.**

**State Bank of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Iswar Mohapatra and Mr. Rahul Gupta,  
Advocates.**

**For Respondents: Mr. Ankur Mittal, Advocate for R-1 (SBI).  
Mr. Abhishek Anand, Advocate for R-2.  
Mr. Dinkar Singh and Mr. Rohit Singh,  
Advocates, for R-3.**

**ORDER**

**(Through Virtual Mode)**

**15.02.2021:** Heard the Learned Counsel for the Appellant.

List the Appeal for further 'Hearing' on **04<sup>th</sup> March, 2021**.

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

sr/nn